

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/269(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS GOLDEN PARIWAR WORLDWIDE BROADCASTINGLIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Matter is adjourned to **18/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)